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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

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OA.No.1586 of 1997

Dated New Delhi, this 14th day of July, 1997.

HON'BLE SHRI K. MUTHUKUMAR, MEMBER(A)

Chander Prakash  
S/o Late Balkrishan  
R/o 226 Jheel Khurana  
Scooter Market, Shahdara  
DELHI-110 031.

... Applicant

By Advocate: Shri J. K. Sharma

**versus**

1. The Director of Printing  
Ministry of Urban Development  
Nirman Bhawan  
NEW DELHI-110 031.
2. The Manager  
Government of India Press  
Minto Road  
NEW DELHI. .. Respondents

O R D E R (Oral)

Shri K. Muthukumar, M(A)

The learned counsel for the applicant  
prays that he may be allowed to withdraw the  
application with liberty to file a fresh  
application as and when necessary.

2. This application is, therefore,  
dismissed as withdrawn. The applicant may approach  
the Tribunal if and when he has a genuine  
grievance.

  
(K. Muthukumar)  
Member(A)

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